

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 95(ND)/2017

IN THE MATTER OF:

Anand Builtech Pvt. Ltd.

.... Applicant/Petitioner

Order under Section 66

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

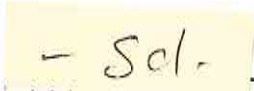
For the Applicant/Petitioner: Mr. Suresh Kumar, Advocate

For the ROC/RD, Delhi: Mr. Manish Raj, Company Prosecutor

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 07.11.2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

10.10.2017
Vineet